

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 13

Dated Guwahati, the 25th January, 2019

In partial modification of previous Notification No. 05 dated 07/01/2019, Hon'ble the Chief Justice has been pleased to rename " the Committee for reviewing and revising the list of Legal Aid Counsel/ Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati " with the existing members as follows:

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
Committee for reviewing and revising the list of Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice Ajit Borthakur 4. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar (Judicial)

By Order,

Sd/- R. Phukan,

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/336/G, Dated 25th January, 2019.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.s
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 10) The A.O. (J), (_____), Gauhati High Court, Guwahati.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 12) The Court Manager, Gauhati High Court, Guwahati.
- 13) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

25-01-19

